

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:307

ANSWERED ON:22.07.2003

PROJECTS UNDER SWAJALDHARA SCHEME

A. VENKATESH NAIK;AJAY CHAKRABORTY;MALYALA RAJAJIAH;SRINIVASULU KALAVA;T. GOVINDAN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals received by the Union Government under Swajaldhara scheme, State-wise;
- (b) the number of schemes cleared/pending so far, State-wise;
- (c) the reasons for their pendency;
- (d) the time by which these proposals are likely to be cleared;
- (e) the details of the funds allocated and released so far, State-wise;
- (f) whether the Government have stopped financing the projects to be implemented through `Swajaldhara Scheme` in some States especially in Kerala; and
- (g) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) & (b) A statement indicating the State-wise number of proposals received and cleared by the Union Government under Swajaldhara scheme is enclosed as Annex I.

(c) & (d) The comprehensive Guidelines on Swajaldhara have been issued in June 2003 which stipulate approval of all schemes at the District-level. The State Governments have accordingly been advised to consider all the Swajaldhara scheme proposals, which could not be cleared in the year 2002-03, on priority basis within the allocations made under the Swajaldhara for the year 2003-04.

(e) The State/Union Territory-wise details of allocation made under Swajaldhara for 2003-04 is at Annex II. The State Governments have been requested to communicate the district-wise allocation and the details of bank accounts so that the first instalment (50% of allocation) could be released. So far no release has been made against the allocation for 2003-04.

(f) No, Sir.

(g) Does not arise.

Annex I

Statement referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 307 due for reply on 22.7.2003

State/Union Territory No. of proposals received No. of proposals cleared No. of proposals returned/ to be returned No. of proposals withdrawn/

1 Andhra Pradesh	9037	1728	7309
2 Assam	103	54	49
3 Chhattisgarh	266	102	164
4 Gujarat	136	30	106
5 Haryana	45	2	43
6 Himachal Pradesh	495	473	22
7 Jammu & Kashmir	2	0	2
8 Karnataka	247	62	185
9 Kerala	536	129	407
10 Madhya Pradesh	819	118	701
11 Maharashtra	1491	821	670
12 Nagaland	14	0	14
13 Orissa	474	288	186
14 Punjab	53	0	53
15 Rajasthan	224	35	189
16 Sikkim	1	0	1

17	Tamilnadu	1255	390	865
18	Tripura	5	0	5
19	Uttar Pradesh	5053	655	4398
20	West Bengal	115	8	107
21	Dadra & Nagar Haveli	1	1	0

Total		20372	4896	15476
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Annex II

Statement referred to in reply to part (e) of Lok Sabha Unstarred Question No. 307 due for reply on 22.7.2003

States/UTs Allocation (Rs. in lakh)

1	Andhra Pradesh	1616.0682
2	Bihar	873.7258
3	Goa	14.5599
4	Gujarat	765.5599
5	Haryana	234.2310
6	Himachal Pradesh	680.1878
7	Jammu & Kashmir	1497.9045
8	Karnataka	1397.0289
9	Kerala	504.0335
10	Madhya Pradesh	840.5377
11	Maharashtra	2172.1477
12	Orissa	733.2772
13	Punjab	313.7885
14	Rajasthan	2191.7715
15	Tamil Nadu	673.2189
16	Uttar Pradesh	1532.9113
17	West Bengal	943.9022
18	Chattisgarh	262.7955
19	Jharkhand	356.0226
20	Uttaranchal	364.3316
21	Arunachal Pradesh	447.41
22	Assam	754.59
23	Manipur	153.59
24	Meghalaya	176.96
25	Mizoram	126.88
26	Nagaland	130.22
27	Sikkim	53.42
28	Tripura	156.93
29	Andaman & Nicobar	12.00
30	Chandigarh	0.00
31	D & N Haveli	8.00
32	Daman & Diu	0.00
33	Delhi	6.00
34	Lakshadweep	0.00
35	Pondicherry	6.00

Total		20000.00
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